

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GLOBAL FRAGRANCES
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Global Fragrances Private Limited
2.	Date of incorporation of corporate debtor	18 th December, 2008
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies, New Delhi
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U74120DL2008PTC185964
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: C-138, Hari Nagar, Clock Tower, New Delhi-110064
6.	Date of closure of Insolvency Resolution Process	31/03/2023
7.	Liquidation commencement date of corporate debtor	31/03/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Atul Kumar Kansal Registration No - IBBI/IPA-001/IP-P01796/-2020/12786
9.	Address and e-mail of the liquidator, as registered with the Board	Ground Floor, 221-A/19, Onkar Nagar-B, Tri Nagar, North West, National Capital Territory of Delhi, 110035 Email:- cakansal@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator (Claims are to be sent to this address and email only)	Immaculate Resolution Professionals Private Limited, Unit No. 111-112, First Floor, Tower-A, Spazedge Commercial Complex, Sector-47, Sohna Road, Gurgaon - 122018 Email:- ip.globalfragrances@gmail.com
11.	Last date for submission of claims	30/04/2023

Notice is hereby given that the National Company Law Tribunal, Bench-IV, New Delhi has ordered commencement of liquidation of the **Global Fragrances Private Limited** on **31/03/2023**.

The stakeholders of Global Fragrances Private Limited are hereby called upon to submit their claims with proof on or before 30/04/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


(Atul Kumar Kansal)
Liquidator

IBBI Reg. No. IBBI/IPA-001/IP-P00035/2016-17/10088
M/s Global Fragrances Private Limited

Place: Delhi
Date: 4th April, 2023

